COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 171 OF 2016

Dated: 7th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Neyveli Lignite Corporation Ltd. Vs.			Appellant(s)
Central Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya		
Counsel for the Respondent(s) :	Mr. Alok Shankarfor R-1		
	Mr. S.K. Agarwal Dr. A.P. Sinha Ms. Rudrani biswas for R-2 to	R-5	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on <u>10.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk